

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 24.07.2020

DIVISION BENCHES

1	Hon'ble The Chief Justice, & Hon'ble Mr. Justice Sujit Narayan Prasad	Whole Day	Urgent Civil Matters (including matters arising out of Article 226 of the Constitution of India), any other tied up and assigned matters.
2	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mrs. Justice Anubha Rawat Choudhary	Whole Day	Urgent Criminal Matters. LPA (upto 2017), Commercial Appellate Division, WPT, T.A., Tax Cases , A.C. (D.B), F.A. CMP, Cont. (Cvl.), Cont. (Appl.), CAT matters,- Orders, Admission & Hearing. Any other tied up and assigned matters.

SINGLE BENCHES

1	Hon'ble Mr. Justice Rajesh Shankar	Whole Day	A.B.A., Urgent Criminal matters, as well as tied up and assigned matters :- Orders, Admission & Hearing
2	Hon'ble Mr. Justice Anil Kumar Choudhary	Whole Day	B.A., Urgent Criminal matters, as well as tied up and assigned matters :- Orders, Admission & Hearing
3	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	Whole Day	Urgent Civil and Writ Matters as well as tied up and assigned matters :- Orders, Admission & Hearing